

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2554 of 1998
M.A.No.1270/99

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New Delhi, this the 28th day of June, 1999

HON'BLE SHRI N.SAHU, MEMBER(A)

Surinder Singh,
S/o Shri Randhir Singh
R/c WA-24, Shakarpur,
Delhi-92.

-APPLICANT

(Appeared in person)

Versus

1. Commissioner of Central Excise,
Delhi-1, C.R.Bldg., I.P.Estate
New Delhi.
2. Dy.Commissioner(P&V),
Office of Commissioner of Central Excise
Delhi-1, C.R.Bldg., I.P.Estate
New Delhi.

-RESPONDENTS

(By Advocate: Shri R.R.Bharti)

O R D E R(ORAL)

By Hon'ble Shri N.Sahu, Member(A)

Heard.

2. The applicant states that by the order dated 6.6.99, the Ministry of Finance has granted relaxation by one day in the age limit for the purpose of consideration of the applicant for promotion to the Group 'C' Executive post of Inspector of Central Excise. With this order, the applicant says he has no other grievance and he expressly states in the Bar that he unconditionally withdraws the O.A.

3. In the circumstances, the O.A. is permitted to be withdrawn and M.A.1270/99 filed for this purpose is taken on record and allowed. The O.A. is dismissed as withdrawn.



N. SAHU
(N. SAHU)
MEMBER(A)

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